

[English]

Transfer of Assets of ATDC to ITDC

923. DR. JAYANTA RONGPI : Will the Minister of TOURISM be pleased to state:

(a) whether the Government of Assam has offered Central Government any proposal to transfer some assets of Assam Tourism Development Corporation (ATDC) to Indian Tourism Development Corporation (ITDC);

(b) if so, the details of the proposal; and

(c) the steps taken by ITDC to develop and encourage tourism in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : No, Sir.

(b) Does not arise.

(c) ITDC and Government of Assam have a Joint Venture Hotel, Brahmaputra Ashok at Guwahati run by Assam Ashok Corporation Ltd. with ratio of share capital ownership between ITDC and Government of Assam 51 : 49.

[Translation]

Inclusion of Chitrakoot in Tourist Spots List

924. SHRI RAMANAND SINGH : Will the Minister of TOURISM be pleased to state :

(a) whether the Government are considering the proposal to include Chitrakoot in the list of Central tourists spots in view of its natural, cultural and historical importance; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : (a) and (b) Development of tourism is a continuing process and is primarily undertaken by the State Governments. However, Ministry of Tourism, Government of India provides assistance for the development of tourism infrastructure based on specific project proposals received from the State Governments/ U.T. Administration and the availability of funds.

The Union Ministry of Tourism sanctioned financial assistance of Rs. 35.74 lakhs for the construction of a Yatri Niwas at Chitrakoot during the year 1991-92.

[English]

Paper Industry

925. SHRI RAM NARAIN MEENA : Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government are aware that the Indonesian papers company, Sinar Mas, manufacturing paper in India proposes to set up a 100% owned subsidiary to take advantage of 4% additional import duty exemption given to trading companies;

(b) if so, the details thereof;

(c) whether the Government have received any representations from the domestic paper industry in this regard;

(d) if so, the details thereof; and

(e) the action taken by the Government thereon?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : No Such proposal has been received Indonesian Paper Company, Sinar Mas to set up a 100% owned subsidiary for trading activities.

(b) Does not arise.

(c) and (d) Yes, Sir. An apprehension was expressed in the representation that by setting up a wholly owned subsidiary in the country, Sinar Mas Group will start trading in paper and pulp etc. in the country.

(e) Does not arise.

Bogus Kisan Vikas Patras in Delhi

926. DR. SUGUNA KUMARI CHELLAMELLA : Will the Minister of FINANCE be pleased to state :

(a) whether cases of frauds in nationalised banks and State Bank of India Group involving the pledging of bogus "Kisan Vikas Patras" have been detected in Delhi recently;

(b) if so, the details thereof alongwith the names of officers, employees and others involved therein and the amount involved in each case, branch-wise and bank-wise; and

(c) the number of cases so far registered and number of cases being investigated by the CBI and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) Information is being collected and will be laid on the table of the House.

Per Capita Central Investment in States

927. SHRI RUPCHAND MURMU :

SHRI SAMAR CHOUDHURY :